

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

Reminder - II

To

The Principal District & Sessions Judge,  
Budgam, Kathua, Kulgam, Poonch, Pulwama, *Rajouri*,  
Ramban, *—* and Kargil

NO:- 56653/Sts Dated :- 25/2/019

Subject :- Awaiting Information in respect of Conviction rate of 2018

Sir,

Kindly refer this office letter NO: 51553-74/Sts Dt: 10.01.2019 and 54842-50./Sts dt: 10.01.2019 on the subject cited above, the requisite information is still awaited despite lapse of over a week .

In this connection, it is again request to kindly expedite the matter and transmit the same **tomorrow positively** to this registry by tele fax NO: 0191 - 2539896 so that we may able to communicate the requisite information to the concerned authority .

Matter may be treated as most urgent,

Yours faithfully,

*[Signature]*  
Officer Incharge  
Statistical Section

NO:- 56654/Sts Dt:- 25/2/019

Copy to the:-

Incharge NIC High Court of J&k, Jammu for uploading the same on the High Court web site .

*[Signature]*  
Officer Incharge  
Statistical Section